

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2736
ANSWERED ON:09.12.2011
PROMOTION OF EDUCATION AMONG PTGS
Biju Shri P. K.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds allocated and released and its utilization reported by the State Governments under the various schemes for providing education to Primitive Tribal Groups (PTGs) during each of the last three years and the current year, State-wise and scheme-wise;
- (b) whether the Government has launched any specific schemes for promoting education among PTGs;
- (c) if so, the details thereof; and
- (d) the number of beneficiaries therefrom during the said period, State-wise and scheme wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): Particularly Vulnerable Tribal Groups (PTGs) previously known as Primitive Tribal Groups get benefits under all the schemes of this Ministry including the schemes meant for promotion of education among Scheduled Tribes. However, separate allocation of budget is not made for PTGs under the educational schemes meant for Scheduled Tribes except some special provisions/preferences for PTGs under some of the schemes such as reservation of two seats for PTG candidates in "National Overseas Scholarship" scheme, preference for areas inhabited by PTGs under "Strengthening Education amongst ST Girls in Low Literacy District" scheme. However, there is a comprehensive scheme meant exclusively for PTGs - "Development of Particularly Vulnerable Tribal Groups (PTGs)" under which activities related with education can also be taken up by the implementing agencies.

As per available information, funds allocated/released and utilized under the scheme for providing education to PTGs as part of Conservation-Cum -Development Plan during last three years and the current year are as below:

(Rs.in lakh)

| State | 2008-09 | | 2009-10 | | 2010-11 | | 2011-12 | |
|----------------|---------------------|--------------------|---------------------|--------------------|---------------------|--------------------|---------------------|--------------------|
| | Allocated /released | Utilized /released | Allocated /released | Utilized /released | Allocated /released | Utilized /released | Allocated /released | Utilized /released |
| Tripura | 86.23 | 86.23 | 122.85 | 122.85 | 78.65 | 78.65 | 64.35 | |
| Kerala | - | - | - | - | - | - | 162.00 | |
| Madhya Pradesh | 623.17 | 623.17 | 1954.00 | 1954.00 | 1758.77 | 1758.77 | 1951.72 | |
| Maharashtra | 60.18 | 60.18 | 60.18 | 60.18 | 60.18 | 60.18 | - | |
| Odisha | 144.50 | 144.50 | 101.20 | 101.20 | 74.91 | 74.91 | # | |
| Rajasthan | 669.66 | 669.66 | 710.16 | 710.16 | 681.00 | 681.00 | 681.00 | |

Chattisgarh 52.70 52.70 78.00 78.00 342.00 - -

Chattisgarh 3.85 3.85 3.04 3.04 5.33 5.33 -
(NGO component)

Jharkhand 158.87 158.87 191.17 191.17 175.49 175.49 0.16
(NGO component)

1st instalment for the year 2011-12 has been released to State Government of Orissa, it is not possible to give exact amount released for the purpose of education.

(b): No Madam.

(c) & (d): In view of reply to (b) above, do not arise.